

PROF. MADHU DANDAVATE (Rajapur) : There are always separate wards for them.

SHRI RAM SINGH YADAV : But he has not mentioned about it here. You have mentioned about infants; you have also mentioned about hard criminals; you have also mentioned about drug addicts and alcohol us but you have not mentioned about female patients.

In the Financial Memorandum, the government has not come forward in so many clear words whether they have conducted any survey at the national level as to what is the average population which is suffering from mental disorder; how many persons are there in each and every State or Union Territories who are suffering from mental disorder. Keeping that population in mind you can provide nursing homes or the medical institutions. That is very much necessary. At present, there are only three institutions which are run by the Union Government. One is at Ranchi. The second one is at Shahdara in Delhi; and the third one is at Panaji in Goa.

KUMARI SAROJ KHAPARDE : There are many institutions.

SHRI RAM SINGH YADAV : You have mentioned only three here. Now, how many other institutions are to be set up by the Union Government? The Union Government should have a clear mind on this point. At present, what is the need of the present society, because in the Financial Memorandum you have said that there will be no need to have more money, because the amount which has been allocated for the Department, will continue.

MR. DEPUTY SPEAKER : Now it is 3.30 P.M. The House will take up Private Members' Business. If you can finish your speech within one or two minutes, you can do so; otherwise, you can continue next time (*Interruptions*)

MR. DEPUTY SPEAKER : We now take up Private Members' Business.

15.30 hrs.

**COMMITTEE ON PRIVATE MEMBERS
BILLS AND RESOLUTIONS**

[*English*]

Thirtieth Report

SHRI DIGVIJAY SINGH (Surendranagar) : I beg to move the following :

"That this House do agree with the Thirtieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 12th March, 1987."

MR. DEPUTY SPEAKER : The question is :

"That this House do agree with the Thirtieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 12th March, 1987."

The motion was adopted.

15.31 hrs.

**CONSTITUTION (AMENDMENT)
BILL, 1987***

[*English*]

(*Substitution of New Article for
article 54, etc.*)

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

PROF. MADHU DANDAVATE : Sir, I introduce the Bill.

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